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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No.539/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Ghorpade Farms Pvt Ltd

SECTION OF THE COMPANIES ACT: 252(3) of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Prasad H Joshi	Practising Company Secretary (Authorised Representative)	
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2	Shroutik Uday Nayankar	PCS (Authorised Representative)	
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**ORDER**

**CP 539/252(3)/NCLT/MB/MAH/2017**

On the withdrawal Memo moved by the Professional appearing on  
behalf of the Petitioner, this Company Petition is hereby dismissed with  
liberty to file afresh in accordance with law.

**Sd/-**

**V. NALLASENAPATHY**  
Member (Technical)

**Sd/-**

**B.S.V. PRAKASH KUMAR**  
Member (Judicial)